

HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

NOTIFICATION

No. 220 Genl./XVII.3(6-G),

dated 20th December, 2019

District & Sessions Judge

AMBALA

Under Section 47 of the Punjab Courts Act (VI of 1918) as amended from time to time, read with the Punjab Separation of Judicial and Executive Functions Act, 1964, it is hereby notified for general information that the dates enumerated in the Schedule below shall be observed as **holidays** during the Calendar Year - 2020 by all the Subordinate Courts in the States of Punjab, Haryana and UT, Chandigarh:-

SCHEDULE

S. No.	NAME OF THE HOLIDAY	MONTH	DATE	DAY	No. of holidays
1	All Sundays	---	---	---	52
2	2 nd & 4 th Saturdays	---	---	---	24
3	New Year Day	January	01	Wednesday	1
4	Birthday of Sri Guru Gobind Singh Ji	January	02	Thursday	1
5	Republic Day	January	26	Sunday	---
6	Guru Ravi Dass Jayanti	February	09	Sunday	---
7	Maha Shivratri	February	21	Friday	1
8	Holi	March	10	Tuesday	1
9	Hola	March	11	Wednesday	1
10	Ram Navami	April	02	Thursday	1
11	Mahavir Jayanti	April	06	Monday	1
12	Baisakhi	April	13	Monday	1
13	Dr. Ambedkar's Jayanti	April	14	Tuesday	1
14	Id-u'l-Fitr	May	25	Monday	1
15	Martyrdom Day of Sri Guru Arjan Dev Ji	May	26	Tuesday	1
16	Eid-u'l-Zuha (Bakrid)	August	01	Saturday	1
17	Sri Krishan Janmashtami	August	12	Wednesday	1
18	Independence Day	August	15	Saturday	1
19	Mahatma Gandhi's Jayanti	October	02	Friday	1
20	Dussehra	October	25	Sunday	---
21	Maharishi Balmiki Jayanti	October	31	Saturday	1
22	Diwali	November	14	Saturday	---
23	Vishavkarma Day	November	15	Sunday	---
24	Birthday of Sri Guru Nanak Dev Ji	November	30	Monday	1
25	Martyrdom Day of Sri Guru Teg Bahadur Ji	December	19	Saturday	1
26	Christmas	December	25	Friday	1
27	Winter spell	December	28 to 31	Monday to Thursday	4

BY ORDER OF HON'BLE THE CHIEF JUSTICE AND JUDGES

Husan Lal

Assistant Registrar (General)
for Registrar General

Endst. No. 39981 Genl./XVII.3, dated 20th December, 2019

Speed Post

Copy forwarded to :-

1. The Controller of Printing & Stationery, U.T., Chandigarh.
 2. The Controller of Printing & Stationery, Haryana, Chandigarh.
- with the request that the notification be published in the official Gazettes of their state/U.T.

Contd.....2.

Uploaded

3. The Controller of Printing & Stationery, Punjab, S.A.S. Nagar, Mohali.
The notification has been uploaded on the web portal of Punjab Government.

Musam Lal
Assistant Registrar (General)
for Registrar General
R P

Endst. No. 39982 Genl./XVII.3, dated 20th December, 2019

EMAIL

Copy forwarded to all the District and Sessions Judges in the States of Punjab, Haryana and UT, Chandigarh for information and necessary action.

Hon'ble the Chief Justice has been pleased to direct that two days be left to be declared as holidays by the District and Sessions Judges in their Sessions Divisions or in their Sub-Divisions taking into account the local customs and importance of particular dates in that Sessions Division/Sub-Division. All the District and Sessions Judges are, therefore, requested to send the list of **two local holidays**, which may be required to be declared as gazetted holidays in view of local customs and importance of the particular date in their respective Sessions Division/Sub-Division, to this Court, immediately, for further necessary action.

No Judicial Officer will be allowed to prefix or suffix any casual leave with the winter spell/holidays i.e. from 28th December to 31st December, 2020.

The District and Sessions Judges may take appropriate steps to make roster of Duty Magistrates during the period of winter spell/holidays.

Musam Lal
Assistant Registrar (General)
for Registrar General
R P

Endst. No. 39983 Genl./XVII.3, dated 20th December, 2019

Copy forwarded for information to :-

1. The Advisor to the Administrator, U.T., Chandigarh.
2. The Chief Secretary to Government of Punjab, Chandigarh.
3. The Chief Secretary to Government of Haryana, Chandigarh.
4. The Home Secretary to Government of Punjab, Chandigarh.
5. The Home Secretary to Government of Haryana, Chandigarh.
6. The Home Secretary, Chandigarh Administration, Chandigarh.
7. The Joint Secretary to Government of India, Ministry of Law & Justice, Department of Justice, Jaisalmer House, Man Singh Road, New Delhi.
8. The Registrar, Hon'ble Supreme Court of India, New Delhi.
9. The Advocate General, Punjab, Chandigarh.
10. The Advocate General, Haryana, Chandigarh.
11. The Accountant General, (A&E), Punjab, Chandigarh.
12. The Accountant General, (Audit), Punjab, Chandigarh.
13. The Accountant General, (A&E), Haryana, Chandigarh.
14. The Accountant General, (Audit), Haryana, Chandigarh.
15. The Secretary, Bar Council, Punjab and Haryana High Court, Chandigarh.
16. The Secretary, Bar Association, Punjab and Haryana High Court, Chandigarh.
17. The Official Liquidator attached to the High Court, Corporate Bhawan, Second Floor, Sector 27-B, Madhya Marg, Chandigarh.
18. The President, Sikh Gurudwara Tribunal, Chandigarh.
19. The General Manager, Punjab Roadways/Haryana Roadways/P.R.T.C. and C.T.U., Chandigarh.

Musam Lal
Assistant Registrar (General)
for Registrar General
R P Contd.....3.

Endst. No. 39984 Genl./XVII.3, dated 20th December, 2019

Copy forwarded to :-

1. The Chief Editor, The Tribune, Chandigarh.
 2. The Chief Editor, Indian Express, Plot No. C-5, Institutional Area, Sector 6, Panchkula-134 109.
 3. The Chief Editor, Punjab Kesri, Chandigarh.
 4. The Chief Editor, Daily Ajit, Jalandhar.
- with the request that the notification may be published in their newspapers immediately for the information of general public.

Jhuran Lal
Assistant Registrar (General)
for Registrar General
B Y

Endst. No. 39985 Genl./XVII.3, dated 20th December, 2019

Copy Uploaded on ISHiCO (Mozila) for information of :-

1. The Joint Registrar-cum-Principal Secretary (Admn.) to Hon'ble the Chief Justice.
2. The Special Secretaries/Secretaries/Court Secretaries/Readers to all the Hon'ble Judges and Lok Adalats;
3. The Secretary to the Registrar General;
4. The Private Secretary to the Registrar Vigilance;
5. The Private Secretary/Stenographer/Stereo to the Registrars/O.S.D.'s;
6. The Stenographer/Steno's to all the Joint Registrars/Coordinator, Chandigarh Arbitration Centre/Deputy Registrars and Assistant Registrars;
7. All the Superintendents/Branch In-charges/Section In-charges of the Punjab and Haryana High Court, Chandigarh.

Jhuran Lal
Assistant Registrar (General)
for Registrar General
B Y

No - 30794-820

dt - 20/12/19

Seen. *Office / Supdt. Cu-II (Judicial) Ambala*

copy is forwarded to :-

- 1) All the judicial officers posted in Ambala
Seniors Division
- 2) The DC, Ambala
- 3) The SP, Ambala
- 4) The District Attorney, Ambala
- 5) The President, Distt. Bar Association, Ambala
- 6) The President, Bar Association Ambala, Court & Nigrah
- 7) The Superintendent, Central Jail, Ambala
- 8) The Superintendent, Bsewalia House, Ambala
- 9) All the branches of judicial coplan
for information and necessary action

Sd
District & Sessions Judge,
AMBALA. 20/12/19